

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-994/2017

New Delhi this the 24th day of March, 2017.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Tarun Kumar (aged about 30 ½ years) (appointment),
S/o Sarwan Kumar, R/o G-44 C, (GP 'B' Non-Gazetted),
Tilak Vihar, Tilak Nagar, Delhi-110018.

... Applicant

(By Advocate : Sh. J.S Mann)

Versus

1. Govt. of NCT of Delhi through
The Chief Secretary,
IP Estate, Players Building,
New Delhi.

2. The Chairman,
Delhi Subordinate Services Selection Board,
FC-18, Institutional Arrea,
Karkardooma, Delhi.

3. The Director,
Directorate of Education,
Govt. of NCT of Delhi,
Old Sectt. Delhi.

... Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

The applicant was a candidate for the post of TGT (Social Science) in the SC Category. According to him, he has secured 72 marks in the selection process. He has submitted that even candidates with lesser marks are being appointed but he has been left out. He does not know the reason why his candidature is not being considered. He submitted a representation on 02.02.2017 as

well as on 14.02.2017 but the respondents are yet to take a decision on the same.

2. In view of the aforesaid, we dispose of this OA at the admission stage itself without issuing notices to the respondents and without going into the merits of this case, with a direction to them to consider the representation of the applicant. In case there is no other reason for not considering his candidature, he should be appointed if candidates lower in merit are being so appointed. In any case they shall communicate their decision to the applicant by means of a reasoned and speaking order within six weeks from date of receipt of a certified copy of this order. No costs.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/